

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

(13)

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/08/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

**APPLICATION NUMBER :
PETITION NUMBER : TCP/180/ (IB)/2017
NAME OF THE PETITIONER(S) : RELIGARE FINVEST LTD
NAME OF THE RESPONDENT(S) : LIFE CONTAINERS PVT LTD
UNDER SECTION : 433 (e)(f)**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

No representation on behalf of both the parties. The Registry has placed the proof of sending notice to both the parties as per direction given on 12.7.2017. Perused the same which shows that the notice were delivered to both the parties. In the circumstances the matter is dismissed for non-appearance of the parties.


(K. Anantha Padmanabha Swamy)
Member (Judicial)

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